



HIGH COURT OF SIKKIM

GANGTOK

No.:69/ESTT./HCS

Date:-12.12.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of **Multi-Tasking Staff(Group 'D')(Level-5)** being held by Mr. Netra Prasad Basnett to **Level-6** of the pay matrix and designate the said post as Plumber, High Court of Sikkim, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.:13364-77/ESTT./HCS

Dated:-12.12.2025

Copy to:-

1. Mr. Netra Prasad Basnett
2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
5. Central Project Coordinator, High Court of Sikkim
6. Registrar, High Court of Sikkim
7. Registrar(Judicial Service), High Court of Sikkim
8. Chief Accounts Officer, High Court of Sikkim
9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
10. All Section In-charge, High Court of Sikkim, Gangtok
11. Personal file
14. File and
15. Guard file

12/12/25
Joint Registrar